

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2630**

**TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016/ VAISAKHA 20, 1938 (SAKA)**

**REINSTATEMENT OF COMPENSATORY PAY**

**2630. SHRI BISHNU PADA RAY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken any decision for reinstatement of compensatory pay with arrear payment to the fire service personnel of Andaman and Nicobar Police Fire Service in compliance with the order dated 09.10.2015 passed by the Hon'ble CAT, Calcutta Bench in OA No. 351/00092/2014 within the time frame; and**

**(b) if so, the details thereof and the action taken so far by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHI CHAUDHARY)**

**(a) & (b): Final decision has not been taken for reinstatement of compensatory pay with arrear payment to the fire service personnel in compliance with the order dated 09.10.2015 passed by the Hon'ble CAT, Calcutta Bench. Matter is under examination in consultation with Department of Expenditure.**

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